



are present. Counsel for the Applicant submits that the matter is wrongly listed on Board today as the same are already Ordered to be listed on Board on 14.09.2023, as per order dt. 31.07.2023. In that view of the matter, Registry to list these matters on Board on 14.09.2023, for further consideration and hearing.

**Sd/-**

**ANU JAGMOHAN SINGH  
MEMBER (TECHNICAL)**

**Sd/-**

**H. V. SUBBA RAO  
MEMBER (JUDICIAL)**

Vedant Kedare